

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. No. 15137/2017

RAJESHWAR KUMAR RAKESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-11-2017 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
 HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Rajesh Sharma, Adv. [Mentioned by]
 Mr. Rajeev Kr. Gupta, Adv.
 Ms. Nidhi Singh Dubey, Adv.
 Ms. Shalu Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Taken on Board.

Tag with C.A. No. 318/2013 instead of C.A. Nos.
9165-9172/2010.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER